MADHYAPRADESHSTATEJUDICIALACADEMY, JABALPUR

Training Programme on Digitization at High Court level for High Court Digitization officials/staffs (ECT_6_2022) (Online)

02.07.2022

Schedule

Duration	Торіс	Resource person
11.00 AM-11.10 AM	➤ Inaugural Session	Additional Director, MPSJA
11.10 AM-11.15 AM	Details of Training Programme	Shri Manish Sharma OSD, MPSJA
11.15 AM-12.15 PM	➤ Introduction to e-Committee, e-Court Project & various ongoing initiatives under e-Court Project with reference to High Court of M.P.	Shri F.H. Qazi SPSA (SA), High Court of M.P., Jabalpur
12.15 PM-01.15 PM	Key issues & challenges regarding software for Digitization in High Court and District Courts	Shri Anshul Pardesi Senior Computer Programmer, MPSLSA, Jabalpur Assisted by Shri Rahul Panth Developer, High Court of M.P., Jabalpur
01.15 PM – 02.00 PM LUNCH BREAK		
02.00 PM-03.15 PM	 Digitization with reference to the High Court and District Courts of M.P. The High Court of M.P. Digitization of Records Rules, 2018 The District Court of M.P. Digitization of Records Rules, 2016 	Shri Manish Singh Thakur I st District & Additional Sessions Judge Dewas
03.15 PM-03.30 PM	> Open Interactive Sessions	Officers of MPSJA & Resource persons
03.30 PM onwards	Valedictory Session	Officers of MPSJA

ADDL. DIRECTOR MPSJA